

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. M.A. 537/2020
IN
C.P.(IB)-1864(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.03.2020**

NAME OF THE PARTIES:- Reliance Asset Reconstruction Company Limited

V/s

Narendra Plastic Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At request, list this matter on 20.04.2020.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/RS/